

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.210/178/2021

Dated this Wednesday, the 03rd day of March, 2021

**CORAM : DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with
the consent of applicant's counsel.**

T.S.Vijaya Kumar, Son of P S Thankappan, Age 54 years,
Working as Training Officer,
Regional Directorate of Skill Development & Entrepreneurship,
NSTI (Old ATI) Campus, V.N. Purav Marg, Sion, Mumbai 400 022,
R/o Type 4, Building No.27, Flat No.25, ATI Campus,
Chunabhatti, Mumbai 400 022. Email Id: ts.vijayrdat2006@gov.in,
Mob. 9833764660.

- Applicant

(By Advocate Vishal P. Shirke)

Versus

1. The Union of India, Through the Secretary,
Ministry of Skill Development & Entrepreneurship,
Shram Shakti Bhawan, Rafi Marg, New Delhi 110 001.
2. The Additional Secretary/Director General,
Ministry of Skill Development & Entrepreneurship,
Directorate General of Training, Kaushal Bhavan,
Near Metro Pillar No.95, Karol Baug, New Delhi 110 005.
3. The Dy. Director General (C&P/Admin),
Ministry of Skill Development & Entrepreneurship, DGT, 2nd Floor,
Employment Exchange Building, Pusa Campus, New Delhi 110 012.
4. The Regional Director,
Regional Directorate of Skill Development & Entrepreneurship,
NSTI (old ATI) Campus, V.N. Purav Marg, Chunabhatti,
Sion, Mumbai 400 022.
5. The Union Public Service Commission, Through the Secretary,
Dholpur House, Shahjahan Road, New Delhi 110 069.
6. Mr. A.K.Samaddar, working as Assistant Director (ad-hoc)
in the office of National Skill Training Institute, Vidyanagar,
Opposite Shivam Hyderabad 500 007.
7. Mr. P.P.Singh, working as Assistant Director (ad-hoc),
Directorate General Training,
Ministry of Skill Development & Entrepreneurship, 2nd Floor,
Employment Exchange Building, Pusa Campus,
New Delhi 110 012.

- Respondents

ORAL ORDER**Per : Dr. Bhagwan Sahai, Member (A)****Present:**

Advocate Shri Vishal P. Shirke for the applicant.

Heard Shri Shirke on admission of the OA.

Shri Shirke submits that by order of the respondents dated 01.01.2021 to 49 Training Officers, (Group 'B') junior to the applicant have been promoted as Assistant Director (ISDS) purely on adhoc basis for one year but the applicant has been ignored. Therefore, he has submitted a representation to Director General, Directorate General Training (DGT), Kaushal Bhavan, Pusa Road, New Delhi on 14.01.2021 (Annex A-13) which is yet to be consider and decided by the respondents.

Shri Shirke further submits that the applicant would be satisfied if the OA is disposed of directing the respondents to consider him for promotion on adhoc basis as Assistant Director on par with his juniors promoted by the order of 01.01.2021.

In view of this submission, this OA is disposed of at admission stage with direction to the respondent No.2 (Director General, Directorate General of Training, Kaushal Bhawan, New Delhi) to consider the applicant's representation dated 14.01.2021 as per the applicable relevant rules and instructions relating to promotion of Training Officers as Assistant Directors on adhoc basis by passing a reasoned and speaking order within one month from the date of receipt of certified copy of this order and then in one to communicate that order to the applicant .

With this the OA stands disposed of.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

kmg*

*JD
10/03/21*